

HIGH COURT OF DELHI : NEW DELHI

No. 3314 /G-10/Genl.-II/DHC

Dated: 17/7/25

CIRCULAR

It is hereby circulated for information of all concerned that a dedicated web portal for filing of complaints pertaining to Sexual Harassment of women at workplace is now available on the website of this Court under the link "Sexual Harassment Complaints".



(Rajender Singh)

Joint Registrar
for Registrar General

Endst. No. 3315 - 19 /G-10/Genl. II/DHC

Dated: 17/7/25

Copy forwarded for information and necessary action to: -

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| 1. | Registrar-cum-Secretary to Hon'ble the Chief Justice | With the request to kindly bring the contents of the above circular to the notice of all the officials and all concerned working under their supervision. |
| 2. | JR-cum-PA to the Registrar General | |
| 3. | All Registrars, OSD(s), Coordinator (DIAC), Joint Registrars, Deputy Registrars, Assistant Registrars | |
| 4. | All AOJs, Court Masters, Private Secretaries and Branch In-charge(s). | |
| 5. | Registrar (IT), with the request to upload the same on the intranet as well as website of this Court. | |



(Sumit Tandon)

Administrative Officer (Judicial)